

से बाहर निकल कर वड़ई का काम करने लगा हो ?

†[PROF. R. D. SINHA DINKAR: Is there such an example that a boy received training in carpentry and on leaving the school he adopted it as a profession?]

डा० के० एल० श्रीमाली : जी हां, इन स्कूलों में जितने भी क्राफ्ट्स लिये जाते हैं उनमें इस बात का प्रयत्न किया जाता है कि वे उस एरिया के वातावरण के अनुकूल हों। यदि माननीय सदस्य उदाहरण देखना चाहते हैं तो वे अपने ही प्रान्त बिहार में देख सकते हैं।

†[DR. K. L. SHRIMALI: Yes, Sir, effort is made to select such crafts for these schools as may suit the area in which a particular school is situated. If the hon. Member wants examples he can get them in his own State, Bihar.]

प्रो० रामधारी सिंह दिनकर : बिहार में तो मैंने यही देखा है कि रुई बर्बाद होती है और लडके बसूला और कुल्हाड़ी रख कर दूसरे काम में लग जाते हैं।

†[PROF. R. D. SINHA DINKAR: What I have seen in Bihar is that cotton is wasted and the boys set aside the adze and the axe and take to some other profession.]

डा० के० एल० श्रीमाली : गवर्नमेंट की राय यह नहीं है।

†[DR. K. L. SHRIMALI: The Government does not think so.]

श्री टी० पांडे : इन क्राफ्ट्स को निश्चित कौन करता है ?

†[SHRI T. PANDE: Who selects these crafts?]

डा० के० एल० श्रीमाली : स्टेट गवर्नमेंट या एजुकेशनल इंस्टीट्यूशंस निश्चित करती हैं।

†[DR. K. L. SHRIMALI: The State Government or the educational institutions select them.]

AUCTION OF TANK PLATES IN E. S. D., PANAGAR

*707. SHRI B. GUPTA: Will the Minister for DEFENCE be pleased to state:

(a) whether certain tank plates from the Engineering Stores Depot, Panagar were sold by auction in the month of March this year; and

(b) if so, whether any complaints have been made by certain employees of that Depot in regard to the delivery of the auctioned materials?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes. Some scrap steel including tank plates estimated to be 70 tons was disposed of by auction on 22nd February 1954.

(b) No complaint was made by the employees of the Depot but the Bengal and Assam Workers Union, which is neither a registered nor a recognised body, did complain that the tonnage of scrap auctioned was in excess of 70 tons and they wanted the purchaser to be stopped from collecting it.

SHRI B. GUPTA: May I know what steps were taken with regard to the complaints that were made?

SARDAR S. S. MAJITHIA: The Government has ordered an enquiry into it and that is being looked into.

SHRI B. GUPTA: May I know if it is not a fact that these people who made the complaint pointed out that twice the amount was being sought to be delivered and that after the complaint had been made certain officials went there and threatened them

that they should not make such complaints and that the matter is being hushed up? Is it a fact?

SARDAR S. S. MAJITHIA: I don't know about the complaint that the hon. Member is referring to but so far as the quantity is concerned, it has been found that it was in excess and therefore an enquiry has been ordered. I should also like to mention at this time that the auction took place of the material that was there, not on quantity basis but as it was.

SHRI B. GUPTA: May I know if after that complaint had been made, a certain official of the Enforcement Department or somebody else went there and met certain workers of that Depot?

SARDAR S. S. MAJITHIA: I am not aware of that.

SHRI B. GUPTA: May I know if the high officials of this Department had been going round and saying that such matters should be brought to their notice first and not taken up with anybody else?

SARDAR S. S. MAJITHIA: It is very difficult for the Government to keep track of all that the officials say. If the hon. Member puts a specific question on that, I would certainly look into it.

SHRI B. GUPTA: May I know if similar complaints had been received in the recent past with regard to excess delivery of things sold at auctions?

SARDAR S. S. MAJITHIA: I have not come across them. So far as this matter was concerned, if the hon. Member has any information about any other instance, and he asks a separate question, I will answer that.

SHRI MAHAVIR TYAGI. Sir, may I explain? Originally the whole lot was assessed to be weighing about 289 tons. It was put to auction and no proper bids were received. Therefore we were advised to parcel them into separate lots. So it was divided, at a rough

estimate, into seven lots. And it was not auctioned ton-wise. It was auctioned as it was and where it was in different lots. The workers who made the complaint thought that we auctioned it on the basis of that being exactly 70 tons or so. That was not so. It was one lot, roughly divided into 7 different lots and therefore the complaint does not hold much water.

SHRI B. GUPTA: May I know if the tonnage was not recorded or entered in the papers connected with this transaction?

SHRI MAHAVIR TYAGI: When this big lot was divided into 7 lots, each lot was given a rough assessment of tonnage, just to give an assessment to the bidders of the quantity but it was not sold ton-wise.

SHRI B. GUPTA: Obviously the hon. Minister is trying to labour this point to explain away the truth. The other Minister said that there was something in excess. Now he is trying to give an explanation to water it down. May I know whether it is a fact that twice the amount was sought to be sent and the amount was registered in some papers? Is it a fact or not? Will the Minister who is trying to get up from the back enlighten us?

9 A.M.

SHRI MAHAVIR TYAGI: I might inform the hon. Member that there is no question of hiding the fact. I have explained it—perhaps he could not listen to me, I spoke quite loud. The position is that this was not actually weighed. The bulk of this scrap was too heavy and it was a rough estimate on the basis of which auction bids were invited. It was only estimated to be about 70 tons.

SHRI P. SUNDARAYYA: Then we would like to know why the Deputy Minister for Defence has stated that it was found that something in excess was there over the 70 tons that was recorded in the books. We would like to know how that excess was found. Is it after weighing or before weighing?

If it is after weighing, what is that excess amount?

SHRI MAHAVIR TYAGI: That was not weighed. This excess is also only a conjecture because the scrap was never weighed. It would cost us a good deal to weigh that. Therefore it was sold in heaps. Only the heaps were assessed.

MR. CHAIRMAN: The whole point is that Mr. Majithia said there was an excess delivery and therefore an enquiry is being instituted. Now you say that the excess is itself a conjecture and it is not a certain fact. But the enquiry will disclose what the results are.

SHRI MAHAVIR TYAGI: I have submitted that the fact that it was excessive is not disputed.....

MR. CHAIRMAN: It is not a conjecture?

SHRI MAHAVIR TYAGI: It is not disputed.

SHRI B. GUPTA: Then it is not a conjecture.

SHRI MAHAVIR TYAGI: Because the whole lot of 289 tons was roughly divided into 7 lots. They were not divided by weight, it was only by assessment. It was more than 70 tons but that was not weighed. That is what I submit.

SHRI B. C. GHOSE: If as the hon. Minister says the disposal and the sale was not by weight but on the basis of what was in a particular place, if that is true, then what is the enquiry going into?

SHRI MAHAVIR TYAGI: To find out if it was really too much of an excess.

SHRI B. GUPTA: Whether any actual delivery was made....

MR. CHAIRMAN: That will do. Next question

*708. [The questioner (Shrimati Savitry Nigam) was absent. For answer vide col. 6311 infra.]

FOREIGN MISSIONARIES

*709. DR. SHRIMATI SEETA PARMANAND: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of foreign missionaries in the country; and

(b) the names of the States in which their number is above fifty?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) With the exception of Assam, Madhya Bharat, Mysore, Rajasthan, Ajmer, Himachal Pradesh, Kutch, Vindhya Pradesh and Jammu and Kashmir, from which States information is still awaited, the number of foreign missionaries in the country as on the 1st January 1954 is 5,063.

(b) All States except Bilaspur, Coorg, Bhopal, Tripura, Manipur, Delhi, PEPSU, Saurashtra and Andaman and Nicobar Islands.

DR. SHRIMATI SEETA PARMANAND: What is the nationality to which majority of these missionaries belong and what is the largest number of missionaries of any particular nationality?

DR. K. N. KATJU: The hon. Member will find the information in the statement itself. I take it that the largest number is American.

DR. SHRIMATI SEETA PARMANAND: No statement has been supplied. I would like to know whether Government have made any enquiry into the reports appearing in the papers about the increasing evangelical activities of the missionaries and if so, what have they decided to do actually?

DR. K. N. KATJU: The matter is always under consideration. I imagine that all these missionaries who come have got great tenderness for us and they are working for the betterment of this unfortunate country.